

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1556
TO BE ANSWERED ON 26.07.2018

ROAD CONNECTIVITY UPTO FIELDS IN RURAL AREAS

1556. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any proposal from the State Government including Maharashtra regarding provision of road connectivity upto fields in rural areas for taking agricultural produce to the markets;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether several villages/ habitations of various States including Maharashtra have to be connected with all weather roads;
- (d) if so, the details thereof, State/ UT-wise;
- (e) the details of efforts made by the Government to connect all such villages/ habitations with all weather roads; and
- (f) the time by which the targets fixed are likely to be achieved by the Government in this regard, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): No Sir.

(c)&(d): As per Pradhan Mantri Gram Sadak Yojana (PMGSY) guidelines, unconnected habitations having population of 500 persons and above (Census 2001) in Plain areas and 250 persons and above (Census 2001) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), are eligible to provide all-weather road. For most intensive Left Wing Extremism (LWE) affected blocks as identified by Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to provide all-weather roads under PMGSY. Details of habitations connected in various States including Maharashtra is given at **Annexure**.

(e) & (f): Under PMGSY, out of 1,78,184 eligible habitations, 1,64,913 have been cleared and 1,41,311 habitations have been connected upto June, 2018. In order to give a boost to public investment in the rural sector particularly rural infrastructure, the Ministry has taken a decision to accelerate execution of PMGSY and complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019.

ANNEXURE

**Annexure referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question
No 1556 due for 26.07.2018**

**Details of eligible habitations, Sanctioned and Connected under PMGSY as on June,
2018**

Sl.No	State (s)	Total Eligible under PMGSY	Habitations sanctioned	Habitations connected
1	2	3	4	5
1	Andhra Pradesh	2842	1169	1142
2	Arunachal Pradesh	931	506	379
3	Assam	12205	13935	9571
4	Bihar	24804	31484	26257
5	Chhattisgarh	10763	10114	9081
6	Goa	20	2	1
7	Gujarat	3387	3064	3028
8	Haryana	1	1	1
9	Himachal Pradesh	3725	2542	2145
10	Jammu & Kashmir	3892	2296	1616
11	Jharkhand	11613	9595	8813
12	Karnataka	1766	297	296
13	Kerala	435	435	387
14	Madhya Pradesh	21168	18308	16681
15	Maharashtra	2159	1366	1297
16	Manipur	1023	658	503
17	Meghalaya	793	539	293
18	Mizoram	246	238	155
19	Nagaland	191	98	93
20	Odisha	22211	15111	14141
21	Punjab	441	390	389
22	Rajasthan	16801	16229	14725
23	Sikkim	366	370	294
24	Tamil Nadu	2203	1995	1986
25	Tripura	1731	1929	1862
26	Uttar Pradesh	13984	11623	11747
27	Uttarakhand	2684	1723	1174
28	West Bengal	13822	18115	12516
29	Telangana	1977	781	738
	Total:	178184	164913	141311
30	A & N Islands	0	0	0
31	Dadra & Nagar Haveli	0	0	0
32	Daman & Diu	0	0	0
33	Delhi	0	0	0
34	Lakshadweep	0	0	0
35	Pondicherry	0	0	0
	Total U.Ts	0	0	0
	G. Total:	178184	164913	141311